31.5.96 was about 1505 lakh tonnes as against 1476 lakh tonnes during the entire season of 1994-95 (October 94 - September 95). 101 sugar factories in the country were working, as on 1.7.96.

(g) and (h). No such proposal is under consideration.

Child Labour

987. SHRI RAMESHWAR PATIDAR : SHRIMATI SHEELA GAUTAM :

Will the Minister of LABOUR be pleased to state :

(a) whether some foreign countries have offered assistance to overcome the problem of child labour in the country;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps proposed to be taken by the Government to tackle this problem?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) and (c). Do not arise in view of the reply at (a) above.

(d) Government is presently engaged in the task of progressively removing 2 million children from work in hazardous occupations and diverting them to education through the National Child Labour Projects (NCLPs) Scheme. Presently, 76 NCLP Projects are under implementation covering over 1.5 lakh children withdrawn from hazardous employments. The children covered under the NCLP Scheme are provided nonformal education, vocational training, supplementary nutrition, health care and stipend etc.

It is also proposed to converge the programmes of differnet Government Agencies like ICDS, IRDP etc. in child labour endemic areas for the benefit of families of child labourers. A comprehensive Circular in this regard has been adopted by the National Authority for Elimination of Child Labour titled "Circular on Idenftification Release and Rehabilitation of Child Labour". This has been sent to all the State Governments for adoption and follow-up.

State Governments have also been advised to rigorously enforce the Child Labour (Prohibition and Regulation) Act, 1986.

Export of Sugar

988. SHRI PRABHU DAYAL KATHERIA : SHRI MADHAVRAO SCINDIA :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have decided to export sugar during the current year; and

(b) if so, the quantum of sugar that is available for export and how much is proposed to be exported indicating the countries to which it is to be exported and the terms of the exports?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The Government have allowed export of sugar in the sugar season 1995-96. It is not possible to say at this stage how much total quantity of sugar will be exported by the end of the sugar season 1995-96, to which destinations, and at what price. So far, beginning August, 1995 onwards 5.94 lakh M/T/9.11 lakh M/T has already been exported/contracted for export. The export destination countries are mainly Indonesia, Sri Lanka, Russia, Pakistan, Bangladesh, France, Yemen, U.S.A. etc.

The export price has ranged from US \$ 342.00 M/T F.O.B. (S) to US \$ 385.00 per M/T F.O.B. (S) for export to World free market and from Rs. 11650/- per M/T F.O.B. (S) to Rs. 12800/- per M/T F.O.B. (S) for export to Russia.

[Translation]

Telephone Division Offices

989. SHRI MAHESH KUMAR M. KANODIA : SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Telecom Division Offices set up during the last three years, State-wise, District wise; and

(b) the number of Telecom Division proposed to be set up during 1996-97, State-wise, District-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Total Number of Telecom Divisions (now called Telecom Distts.) set up in States/ Distts. during the last three years is as given below :

Year	No. of T.D.Es
1993-94	Nil
1994-95	21 -
1995-96	14

State-wise and District-wise details are enclosed vide Annexure.

(b) This depends upon the growth of the network of different Districts in various States. So far, during 1996-97, following 5 TDEs have been set up :

Name of State	Name of TDE/District
West Bengal	Birbhum (Suri)
U.P.	Barabanki
	Etah
	Rae bareilly
	Lakhimpur Kheri

Further, the case for setting up a Division (TDE) at Bundi Rajasthan is under process.

STATEMENT

Telecom. Divisions i.e. TDEs set up during Last Three Years

(i) 1993-94

No Telecom. Division was set up in any State/ District.

(ii) 1994-95

21 T.D.Es. were set up as detailed below :

	Name of State	Name of TDE/District
	Haryana	T.D.E. Narnaul T.D.E. Sonepat
	U. P .	T.D.E. Mau T.D.E. Shahjahanpur T.D.E. Banda
	Bihar	T.D.E. Motihari
	M. P.	T.D.E. Guna T.D.E. Vidisha T.D.E. Rajgarh T.D.E. Chhatarpur T.D.E. Narsingpur T.D.E. Rewa T.D.E. Rewa T.D.E. Shivpuri T.D.E. Hoshangabad T.D.E. Betul T.D.E. Shahdol
	Maharashtra	T.D.E. Jaina T.D.E. Beed T.D.E. Parbhani
	Rajasthan	T.D.E. Sirohi T.D.E. Jhunjhunu
(iii)	1995-96	
	14 T.D.Es. were	set up as per details below :
	J and K	T.D.E. Rajouri
	Punjab	T.D.E. Ropar
	U.P.	T.D.E. Bijnore T.D.E. Farukhabad
	Bihar	T.D.E. Dumka T.D.E. Saharsa
	Orissa	T.D.E. Mayurbhanj
	Rajasthan	T.D.E. Chittorgarh T.D.E. Churu T.D.E. Tonk
	M .P.	T.D.E. Bastar
		T.D.E. Dewas
	Maharashtra	T.D.E. Osmanabad T.D.E. Sindhudurg

[English]

Direct Payment System

990. SHRI BASUDEB ACHARIA : Will the Minister of FOOD be pleased to state :

(a) the details about the FCI godowns where direct payment system has been introduced;

(b) whether there is any proposal to introduce direct payment system in the FCI godowns at Adea and Biknu in West Bengal:' and

(c) if so, by when?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The FCI has so far introduced Direct Payment System in 96 depots only. Regionwise details are given in the Statement attached.

(b) No. Sir.

(c) Does not arise.

STATEMENT

Region-wise Details of Godowns where direct payment system has been introduced so far by the FCI

S.No.	Name of FCI Region	No. of Godowns in which Direct Payment System has been introduced
1.	Uttar Pradesh	19
2.	Delhi	2
3.	Jammu and Kashmir	9
4.	West Bengal	8
5.	Orissa	3
6 .	Bihar	2
7.	Assam	13
8.	Madhya Pradesh	8
9.	N.E.F.	1
10.	Gujarat	1
11.	Maharashtra	2
12.	Tamil Nadu	6
13.	Andhra Pradesh	. 2
14.	Karnataka	5
15.	Kerala	15
	Total	96